## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## **APPEAL NO. 77 OF 2015**

**Dated:** 16<sup>th</sup> July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Global Energy Pvt. Ltd. ... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh

Ms. Jyotsna Khatri

Counsel for the Respondent(s) : Mr. Amit Kapur

Mr. Tushar Nagar for R-2

## <u>ORDER</u>

Judgment is reserved.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

Bn/pr